

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000036/2022	M/S. SAMASTI INFRASTRUCTURES PVT. LTD. VS	RANJAN KUMAR ROUT VS	// ()
2	ARBP/0000068/2022	M/S. SN JYOTI INFRA PROJECTS PVT. LTD. SHERISHA ROOFTOP SOLAR SPV THREE PVT. LTD. VS	IPSIT AUROBINDO ACHARYA VS	// ()
3	BLAPL/0010105/2022	EAST COAST RAILWAYS BAGLU @ KIRTTAN NAIK VS	SARADA PRASAD DASH VS	KARANJIA /241 /2022 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
4	BLAPL/0010106/2022	STATE OF ODISHA ASISH KUMAR SINGH VS	KIRTAN DANG VS	CT/0000395/2022 SERANGO /42 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati *)
5	BLAPL/0010107/2022	STATE OF ODISHA HARIA MENTAL @ HARIA SAMAL @ HARIHAR SAMAL VS	AXMIDHAR MAHAPATRA VS	GR/0000265/2022 NEMALO /89 /2017 ()
6	BLAPL/0010108/2022	STATE OF ODISHA RAJU KUMAR VS	ANIRUDHA DAS VS	PAPADAHANDI /54 /2021 ()
7	BLAPL/0010109/2022	STATE OF ODISHA SANIA CHALLAN VS	BABITA SAHU VS	ORKEL /81 /2022 ()
8	BLAPL/0010110/2022	STATE OF ODISHA GOBARDHAN HARIJAN @ GOBARA VS	MANOJ KUMAR PANDA VS	GOLAMUNDA /112 /2022 ()
9	BLAPL/0010111/2022	STATE OF ODISHA PRADEEP BISWAL VS	SATYAJIT CHATTERJEE VS	KHUNTUNI /116 /2022 ()
10	BLAPL/0010112/2022	STATE OF ODISHA SUNITA NAYAK VS	AMLAN SHAKTI PAUL VS	// / /0 ()
11	BLAPL/0010113/2022	STATE OF ODISHA SIDHANTA CHOUDHURY VS	G.C.MOHANTY VS	// / /0 ()
		STATE OF ODISHA		//

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12	BLAPL/0010114/2022	SK. BASAR ALI VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	NISCHINTAKOILI /83 /2018 () //
13	BLAPL/0010115/2022	DAYANIDHI LUHA VS STATE OF ODISHA	ASHOK DAS VS	NAKTIDEUL /173 /2022 () //
14	BLAPL/0010116/2022	BEAUTY DAS VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /118 /2022 () //
15	BLAPL/0010117/2022	CHANDRABATI BEHERA VS STATE OF ODISHA	P.K.SAHOO VS	/ /0 () //
16	BLAPL/0010118/2022	KAKE SINGH @ PAPINDER VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HATIBARI /70 /2004 () //
17	BLAPL/0010119/2022	ANIL KUMAR SWAIN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KOREI /126 /2022 () //
18	BLAPL/0010120/2022	DEVA CHANDRA SAV VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	/ /0 () //
19	BLAPL/0010121/2022	DILU NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /520 /2022 () //
20	BLAPL/0010122/2022	SANJAY KUMAR PATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SULIAPADA /100 /2022 () //
21	BLAPL/0010123/2022	SUMANTA NAIK VS STATE OF ODISHA	SUJIT KUMAR DAS VS	RASOL /80 /2022 () //
22	BLAPL/0010124/2022	RAVADA VENKETESH KUMAR @ R. VENKETESH KUMAR VS STATE OF ODISHA	SWARUP RANJAN MOHAPATRA VS	POTTANGI /129 /2022 () //
23	BLAPL/0010125/2022	ADITYA BISWAL @ KANHU	AMLAN SHAKTI PAUL	KHURDA MODEL /435 /2022

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		VS	VS	()
24	BLAPL/0010126/2022	STATE OF ODISHA ASHOK NAYAK	RAMESH CHANDRA OJHA	// / /0
		VS	VS	()
25	BLAPL/0010127/2022	STATE OF ODISHA SUBRAT KALET @ CHHATAN	BIJAYA KUMAR RAGADA	// KHARIAR /271 /2021
		VS	VS	()
26	BLAPL/0010128/2022	STATE OF ODISHA ABDUL HAJI @ MD. HAJI	BIJAYA KUMAR RAGADA	// MUNIGUDA /121 /2021
		VS	VS	()
27	BLAPL/0010129/2022	STATE OF ODISHA KANU DAS @ KANHU DAS	BIKRAM KESHARI RAJ	// BALIPATNA /242 /2022
		VS	VS	()
28	BLAPL/0010130/2022	STATE OF ODISHA TUNA NAYAK	LAXMIDHAR MAHAPATRA	// / /0
		VS	VS	()
29	BLAPL/0010131/2022	STATE OF ODISHA CHITRASEN DAS	SARAT KUMAR JENA	// HINJILI (CHATRAPUR) /76 /2022
		VS	VS	()
30	BLAPL/0010132/2022	STATE OF ODISHA RANJIT KUMAR SRIVASTAVA	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
31	BLAPL/0010133/2022	STATE OF ODISHA MAKARDHWAJA SANDHA	SK. ZAFARULLA	// MANAMUNDA /175 /2020
		VS	VS	()
32	BLAPL/0010134/2022	STATE OF ODISHA PINTU PRADHAN	RAMAKANTA SAHOO	// TIGIRIA /137 /2022
		VS	VS	()
33	BLAPL/0010135/2022	STATE OF ODISHA TUKUNA BHOI	P.K.SAHOO	// PARJANG /88 /2021
		VS	VS	()
34	BLAPL/0010136/2022	STATE OF ODISHA TEJASWINI BHURASAGAR @ TEJASWINI BHORASAGAR	CHANDRENDRA KUMAR MOHAPATRA	// HEMGIR /307 /2021
		VS	VS	()

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35	BLAPL/0010137/2022	STATE OF ODISHA KAILASH PRADHAN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /404 /2022 ()
36	BLAPL/0010138/2022	STATE OF ODISHA MANAS RANJAN SAMAL VS	AKASH BHUYAN VS	// BHUBANESWAR VIGILANCE /32 /2022 ()
37	BLAPL/0010139/2022	STATE OF ODISHA AMANULLAH SIDDIQI VS	RAMA CHANDRA PATTNAYAK VS	// SONEPUR /163 /2022 ()
38	BLAPL/0010140/2022	STATE OF ODISHA SHYAMAL SARNAKAR @ KALA VS	SAMBIT RATH VS	// KALIMELA /86 /2022 ()
39	BLAPL/0010141/2022	STATE OF ODISHA PRAKASH MANDAL VS	SURYAKANTA DWIBEDI VS	// BHANJANAGAR /508 /2021 ()
40	BLAPL/0010142/2022	STATE OF ODISHA PRADIP KUMAR MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /242 /2022 ()
41	BLAPL/0010143/2022	STATE OF ODISHA FIDU @ BIDYADHAR PRADHAN VS	BIKASH KUMAR DASH VS	// CHARMAL /68 /2017 ()
42	BLAPL/0010144/2022	STATE OF ODISHA SAIKH ZAFAR REHMAN VS	BISWA RANJAN DAS VS	// / /0 ()
43	BLAPL/0010145/2022	STATE OF ODISHA CHANDAN SASMAL @ BULU VS	SMRUTI RANJAN MOHAPATRA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /155 /2022 ()
44	BLAPL/0010146/2022	STATE OF ODISHA AMULYA PRADHAN VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /120 /2022 ()
45	BLAPL/0010147/2022	STATE OF ODISHA GOPINATH SATAPATHY VS STATE OF ODISHA	SARAT KUMAR JENA VS	// BERHAMPUR SADAR /322 /2022 () //

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46	BLAPL/0010148/2022	BIJAY @ RAMDHAN SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BRAHMANITARANG /262 /2020 () //
47	BLAPL/0010149/2022	MANAS RANJAN KHUNTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ROURKELA CYBER P.S. /10 /2022 () //
48	BLAPL/0010150/2022	PRATAP SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /124 /2022 () //
49	BLAPL/0010151/2022	SANJAYA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /158 /2022 () //
50	BLAPL/0010152/2022	MALLICK JAFAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAISINGA /300 /2022 () //
51	BLAPL/0010153/2022	ACHINTA MALIKA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	RASGOBINDPUR /232 /2021 () //
52	BLAPL/0010154/2022	PRAKASH MANHIRA VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /37 /2021 () //
53	BLAPL/0010155/2022	JITU @ JITENDRA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIMI /1 /2021 () //
54	BLAPL/0010156/2022	GOPINATH MAHARANA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARIPADA SADAR /28 /2022 () //
55	BLAPL/0010157/2022	BIJAYA JANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	NABARANGAPUR TOWN /195 /2020 () //
56	BLAPL/0010158/2022	MAHAMMAD ALTAB @ MD. ALTAB VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /299 /2022 () //
57	BLAPL/0010159/2022	SATYANARAYAN PARIDA	CHANDANA MISHRA	ASKA /618 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0010160/2022	STATE OF ODISHA MD. SAHID @ MD. SAYEED	SIDHARTHA DAS	// PLANTSITE /9 /2016
		VS	VS	()
59	BLAPL/0010161/2022	STATE OF ODISHA RAHUL MAHANTA	SIDHARTHA DAS	// BAMBARI /155 /2022
		VS	VS	()
60	BLAPL/0010162/2022	STATE OF ODISHA RINKI DAS	ANUPAM DASH	// KODALA /488 /2021
		VS	VS	()
61	BLAPL/0010163/2022	STATE OF ODISHA ARJUNA BARAL	SUVALAXMI DEVI	// BEGUNIA P.S. /245 /2022
		VS	VS	()
62	BLAPL/0010164/2022	STATE OF ODISHA NIRANJAN SETHI	SANTOSH KUMAR MAHANTY	// BUGUDA /521 /2022
		VS	VS	()
63	BLAPL/0010165/2022	STATE OF ODISHA NILANCHAL DAS	KURESH PRASAD DASH	// KHALLIKOTE /310 /2022
		VS	VS	()
64	BLAPL/0010166/2022	STATE OF ODISHA IDU @ SK. IDRISH	RAMAKANTA PRADHAN	// JAJPUR ROAD /3 /2022
		VS	VS	()
65	BLAPL/0010167/2022	STATE OF ODISHA JITU @ SANTOSH BISWAL	DR. SIMANCHALLA RANJIT	// BRAJARAJNAGAR /252 /2022
		VS	VS	()
66	BLAPL/0010168/2022	STATE OF ODISHA DRIVER NAIK @ RAJU	KURESH PRASAD DASH	// GANGAPUR (BHANJANAGAR) /295 /2022
		VS	VS	()
67	BLAPL/0010169/2022	STATE OF ODISHA SOMANATH SAHOO @ KABU	AMLAN SHAKTI PAUL	// KHURDA MODEL /435 /2022
		VS	VS	()
68	BLAPL/0010170/2022	STATE OF ODISHA RAKESH OJHA @ RAJESH OJHA	RAJIB LOCHAN PATNAIK	// MALKANGIRI /561 /2022
		VS	VS	()

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69	BLAPL/0010171/2022	STATE OF ODISHA HEMANTA KUMAR SWAIN VS	ANANTA NARAYAN PATTANAYAK VS	// KHURDA MODEL /435 /2022 ()
70	BLAPL/0010172/2022	STATE OF ODISHA RAJESH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// RANPUR /182 /2022 ()
71	BLAPL/0010173/2022	STATE OF ODISHA RAJESH KUMAR BEHERA VS	AMITAV TRIPATHY VS	// RANPUR /179 /2022 ()
72	BLAPL/0010174/2022	STATE OF ODISHA SAROJ KUMAR PATRA @ BAPUNI VS	BIJAY KUMAR BEHERA VS	// LINGARAJ P.S. /237 /2022 ()
73	BLAPL/0010175/2022	STATE OF ODISHA MINA PUJARI VS	TUKUNA KUMAR MISHRA VS	// BORIGUMMA /40 /2020 ()
74	BLAPL/0010176/2022	STATE OF ODISHA DEEPAK ROUT @ DIPU @ DIPAK VS	AKASH BHUYAN VS	// RAJKANIKA /58 /2020 ()
75	CMAPL/0000540/2022	STATE OF ODISHA M/S.MAHAVIR MODERN RICE MILL VS	ADV. VS	// // ()
76	CMAPL/0000541/2022	ELECTRICAL INSPECTOR(T AND D) CUM APPELLATE AUTHORITY M/S. RAY STONE AND CO. VS	ADV. VS	// // ()
77	CMAPL/0000542/2022	EXECUTIVE ENGINEER, KHURDA ELECTRICAL DIVISION MD.SADIQUE VS	AGASTI KANUNGO VS	// // ()
78	CMAPL/0000543/2022	UNION OF INDIA DR.SUDHANSU SEKHAR PATEL VS	ADV VS	// // ()
79	CMAPL/0000544/2022	STATE OF ODISHA SATRUGHNA KANAR VS	ADV VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000545/2022	RAMSHRU ORAM VS HOME (C.D.) DEPT.	ADV. VS	// 0 //
81	CMAPL/0000546/2022	BALAKRISHNA NAYAK VS UNION OF INDIA	ADV. VS	// 0 //
82	CMP/0001015/2022	UMA VERMA VS MANJIT KAUR	NIRANJAN MAHARANA VS	// 0 //
83	CMP/0001016/2022	SUBAL CHANDRA NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
84	CMP/0001017/2022	BANALATA BEHERA VS KANDURI BEHERA	JAYADEBA BEHERA VS	// 0 //
85	CMP/0001018/2022	D.ANANDA RAO VS S.D.O.,SONEPUR	ABINASH ROUTRAY VS	// 0 //
86	CMP/0001019/2022	RAMANI @ RAMANI KANTA MANDAL VS RABISHANKAR SWAIN	PRAFULLA CH. ACHARYA VS	// 0 //
87	CMP/0001020/2022	NANDINI DEVI VS BRAJESWARI DEVI	TANMAY MISHRA VS	// 0 //
88	CMP/0001021/2022	NANDINI DEVI VS RAJA SRI ANANTA NARAYAN SINGH DEO	TANMAY MISHRA VS	// 0 //
89	CMP/0001022/2022	SUJATA SINGH SAMANTA VS SANGRAM KUMAR SINGH SAMANTA	PRAJIT KUMAR PRADHAN VS	// 0 //
90	CMP/0001023/2022	KAMALAKANTA MAHAKUD VS SARPANCH,BARUNASINGH GRAM PANCHAYAT	AMIT PRASAD BOSE VS	// 0 //
91	CMP/0001024/2022	PUSPALATA DAS	SWARUP KUMAR PATNAIK	//

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		VS	VS	0
92	CMP/0001025/2022	NABIN KUMAR DEY SANDIPTA KUMAR DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
93	CMP/0001026/2022	STATE OF ODISHA SURENDRA KUMAR CHAMPATI	BRAHMANANDA TRIPATHY	//
		VS	VS	0
94	CONTC/0006282/2022	SANJUKTA CHAMPATI KRISHNA CHANDRA SAHOO	ADV	//
		VS	VS	0
95	CONTC/0006283/2022	ANU GARG, PRINCIPAL SECY., WR DEPT SURENDRA NATH BEURA	ADV.	//
		VS	VS	0
96	CONTC/0006284/2022	BISHNUPADA SETHI, IAS BAMAN CHARAN SWAIN	ADV	//
		VS	VS	0
97	CONTC/0006285/2022	BISHNUPADA SETHI, I.A.S. MADHUSMITA GHAREI	ADV.	//
		VS	VS	0
98	CONTC/0006286/2022	BISHNUPADA SETHI, IAS P.KISHORE KUMAR SUBUDHI	ADV	//
		VS	VS	0
99	CONTC/0006287/2022	SANJEEV CHOPRA, I.A.S. BIJAY KUMAR CHOUDHURY	ADV	//
		VS	VS	0
100	CONTC/0006288/2022	JURIA BEHERA (OPS I) RAMESH CHANDRA SAHOO	ADV	//
		VS	VS	0
101	CONTC/0006289/2022	MONISHA BANERJEE, I.A.S. PURUSOTTAM BEHERA	ADV	//
		VS	VS	0
102	CONTC/0006290/2022	DR. YEDULLA VIJAY, I.A.S. SABITRI BEURIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0

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103	CONTC/0006291/2022	CHINMAYA DAS,TAHASILDAR,BARI NRUSINGH CHARAN KUND VS	BIKASH KUMAR KUND VS	// // ()
104	CONTC/0006292/2022	DILLIP KU. SETHI, TAHASILDAR, PATTAMUNDAI ASWINI KUMAR MISHRA VS	ADV VS	// // ()
105	CONTC/0006293/2022	ASWATHY S., COMMNR CUM SECY, S AND ME DEPT SACHINDRA NATH DUTTA VS	ADV VS	// // ()
106	CONTC/0006294/2022	BISHNUPADA SETHI, I.A.S. PRAVASINI KHATUA VS	ADV. VS	// // ()
107	CONTC/0006295/2022	BHABANI SHANKAR ROUT, PRESIDENT OF THE G.B., PANCHAYAT COLLEGE, KANTAMAL SANKARSHAN SAMANTARAY VS	ADV. VS	// // ()
108	CONTC/0006296/2022	ER. M. MRUTYUNJAY ACHARY, C.G.M. (CIVIL), (IDCO), BBSR. ARUNA KUMAR ROUT VS	SANJIB MOHANTY VS	// // ()
109	CONTC/0006297/2022	SATYABRATA SAHU, IAS BHAGYADHAR DAS VS	ADV. VS	// // ()
110	CONTC/0006298/2022	TUSARKANTA MOHANTY, OAS (SS) GOURAHARI DEY VS	PRAJIT KUMAR PRADHAN VS	// // ()
111	CONTC/0006299/2022	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. GOPINATH NAYAK VS	ADV VS	// // ()
112	CONTC/0006300/2022	NILIPTA MOHANTY, OAS(1) RAMESH CHANDRA SWAIN VS	ADV. VS	// // ()
113	CONTC/0006301/2022	S. SRIMATH, I.A.S. NARAYAN NAYAK VS	SAMEER KUMAR DAS VS	// // ()
		ANU GARG, IAS		//

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114	CONTC/0006302/2022	PREMARANJAN SAHOO VS THE LAND ACQUASATION OFFICER, NEYVALLI LIGNITE CORPN. LTD. (NIC INDIA PVT. LTD.)	ADV. VS	// ()
115	CONTC/0006303/2022	KISHORE KUMAR PATEL VS THE LAND ACQUISITION OFFICER, NEYVALLI LIGNITE CORN. LTD. (NIC INDIA PVT. LTD.)	ADV. VS	// ()
116	CONTR/0000064/2022	TRILOCHAN NAYAK VS PRATEEK SINGH, IPS	SURYAKANTA DASMOHAPATRA VS	//0 ()
117	CRLA/0000903/2022	PRAVAT ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /261 /2020 ()
118	CRLA/0000904/2022	SK. KALU @ SK. SAFFIDUL @ SK. SAFFIBUL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /364 /2021 ()
119	CRLA/0000905/2022	ASHIS @ ASHIS DAS VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	AUL /145 /2016 ()
120	CRLA/0000906/2022	JAY SAHU @ JAYA KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	RAJGANGPUR /312 /2022 ()
121	CRLA/0000907/2022	CHAKRADHAR MAHANTA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	HARICHANDANPUR /104 /2022 ()
122	CRLA/0000908/2022	RAKESH PARIDA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	BALIKUDA /20 /2014 ()
123	CRLA/0000909/2022	ROSALIN SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /67 /2021 ()
124	CRLA/0000910/2022	GOBINDA MUNDA @ RAJU VS STATE OF ODISHA	BHABANI SANKAR DAS VS	PATNA /96 /2018 ()
125	CRLA/0000911/2022	RATNAKAR ROUT	SUKANTA KUMAR NAYAK	JAJPUR SADAR /261 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000912/2022	SAMIR KUMAR ROUT @ RAJU	SUKANTA KUMAR NAYAK	JAJPUR SADAR /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000913/2022	BABULA SWAIN	ASHOK DAS	POLASARA PS /20 /2010
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMA/0000280/2022	MANTOSH SHARMA	ADV	KEONJHAR TOWN /22 /2014
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMA/0000281/2022	ARAVINDA@ARUBDAM OABDA@ARABINDA PANDA	SARBESWAR BEHERA	UDALA /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMA/0000282/2022	KRUSHNA CHANDRA PANDA	SAMARENDRA MOHANTY	/ /0
		VS	VS	()
		SANJULATA SAHU		//
131	CRLMC/0002958/2022	SWASTIK DAS	RAMA KRISHNA BISOI	SAHADEV KHUNTA /40 /2010
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0002959/2022	SAROJ SWAIN@SAROJ KUMAR SWAIN@SAROJ RAN	K.SURESH KUMAR ROUT	RAJKANIKA /125 /2018
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0002960/2022	JAGABANDHU MAHANTY	SAMARENDRA BAHADUR	BANSADA /237 /2018
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0002961/2022	S.DAYANIDHI REDDY@DAYA REDDY	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0002962/2022	K.CHANDRAMUNI REDDY@K.CHINTAMANI@KOHADA	DIPTI RAMAN SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0002963/2022	BASUDEV SETHI	SMRUTI RANJAN ROUT	MARKAT NAGAR /70 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002964/2022	STATE OF ODISHA PABI@PABITRA@PRAVAKAR BARAL VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /64 /2016 ()
138	CRLMC/0002965/2022	STATE OF ODISHA DEEPAK SAHOO@DIPAK KUMAR SAHOO VS	KAUSTUVA MOHANTY VS	// KHANDAPARA /149 /2021 ()
139	CRLMC/0002966/2022	STATE OF ODISHA SAGARIKA MANTRI VS	PRAVASH CH JENA VS	// / /0 ()
140	CRLMC/0002967/2022	ANNY VARGHESE KAILASH CHANDRA PANDA VS	JYOTIRMAYA SAHOO VS	// HINJILI (CHATRAPUR) /134 /2018 ()
141	CRLMC/0002968/2022	STATE OF ODISHA RUNU SETHI @ RANU SETHI VS	JYOTIRMAYA SAHOO VS	// KODALA /317 /2015 ()
142	CRLMC/0002969/2022	STATE OF ODISHA PAKUNI @ PRAKASH PRADHAN VS	RANJIT MOHANTY VS	// PATTAMUNDAI /519 /2021 ()
143	CRLMC/0002970/2022	STATE OF ODISHA MANMOHAN SETHI@MANAMOHAN VS	JYOTIRMAYA SAHOO VS	// / /0 ()
144	CRLMC/0002971/2022	STATE OF ODISHA GOURANGA@GOURANGA CHARAN BEHERA VS	PABITRA KUMAR BEHERA VS	// DERABIS /5 /2016 ()
145	CRLMC/0002972/2022	STATE OF ODISHA SANKAR NAYAK@SHIBA SANKAR NAYAK VS	A.K.SAHOO VS	// REAMAL /72 /2018 ()
146	CRLMC/0002973/2022	STATE OF ODISHA A.SRINIVAS@A.SRINIBASH VS	TAPAS KUMAR ACHARYA VS	// JATNI P.S. /401 /2016 ()
147	CRLMC/0002974/2022	STATE OF ODISHA JYOTSNARANI PATI VS	PARTHASARATHEE PATTANAYAK VS	// BARANGA /27 /2021 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002975/2022	JOSEF DAVID VS STATE OF ODISHA	S.S.RAY 2 VS	//0 () //
149	CRLMC/0002976/2022	PAURNAMASI MALLIK VS STATE OF ODISHA	SIOUBHAGYA CHANDRA DEV DASH VS	ANGUL TOWN /446 /2021 () //
150	CRLMC/0002977/2022	LULU@PRADEEP SATPATHY@PRADEEP KUMAR SACHANANI SHANKAR DASPARIDA VS STATE OF ODISHA	SACHANANI SHANKAR DASPARIDA VS	ANGUL TOWN /535 /2021 () //
151	CRLMC/0002978/2022	AJAY KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /198 /2018 () //
152	CRLMC/0002979/2022	PRADEEP CHANDRA NAHAK VS STATE OF ODISHA	S.RATH VS	//0 () //
153	CRLMC/0002980/2022	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	S.RATH VS	//0 () //
154	CRLMC/0002981/2022	JOGENDRA BEHERA@JOGENDRA BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /98 /2017 () //
155	CRLMC/0002982/2022	JITENDRA KUMAR NAYAK@JITAN@JITEN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /476 /2020 () //
156	CRLMC/0002983/2022	BENUDHAR NAYAK@RAJU VS RAJENDRA PANIGRAHI	BISWARANJAN DALAI VS	//0 () //
157	CRLMC/0002984/2022	NILAMANI BINDHANI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /103 /2022 () //
158	CRLMP/0002130/2022	GANGADHAR BEHERA VS STATE OF ODISHA	GIRIJA SANKAR MOHANTY VS	//0 () //
159	CRLMP/0002131/2022	RAMESH CHANDRA SAMAL	NIRANJAN SINGH (1)	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0002132/2022	STATE OF ODISHA BRUNDABATI SAHU	MONOMOY BASU	// /0
		VS	VS	()
161	CRLMP/0002133/2022	STATE OF ODISHA RUBY CHOUDHARY@ SAHOO	LAXMI SHARMA	// /0
		VS	VS	()
162	CRLMP/0002134/2022	RAMESH SAHOO RAJENDRA KUMAR SETHI	PRAMOD KUMAR JENA	// /0
		VS	VS	()
163	CRLMP/0002135/2022	STATE OF ODISHA LAXMIPRIYA ROUT	JYOTIRMAYA SAHOO	// /0
		VS	VS	()
164	CRLMP/0002136/2022	STATE OF ODISHA SUMITRA RANI DASH	RANJAN KUMAR BEHERA	// /0
		VS	VS	()
165	CRLMP/0002137/2022	I.I.C.,BADAMBADI,CUTTACK GAURIBALA SAHU	BIJAYA KUMAR RAGADA	// /0
		VS	VS	()
166	CRLMP/0002138/2022	STATE OF ODISHA JHARANA SAHOO	SAPAN KUMAR LENKA	// /0
		VS	VS	()
167	CRLMP/0002139/2022	STATE OF ODISHA DALAGANJAN BEHERA	KOUSIK ANANDA GURU	// /0
		VS	VS	()
168	CRLMP/0002140/2022	STATE OF ODISHA SRIRAM MALLICK	MALLICK BEBRAT SMRUTIRANJAN	// /0
		VS	VS	()
169	CRLMP/0002141/2022	STATE OF ODISHA MANJU SUNANI @ MANJULATA SUNANI	DHIRENDRA KUMAR MOHAPATRA	// /0
		VS	VS	()
170	CRLMP/0002142/2022	STATE OF ODISHA DILESWARI MAHANANDIA	DHIRENDRA KUMAR MOHAPATRA	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002143/2022	STATE OF ODISHA K.BHAGYALATA DORA VS	BYOMAKESH TRIPATHY VS	// /0 ()
172	CRLMP/0002144/2022	STATE OF ODISHA GOLEKHA CHANDRA SINGH VS	BYOMAKESH TRIPATHY VS	// /0 ()
173	CRLMP/0002145/2022	STATE OF ODISHA KALANDI PRASAD BHUYAN VS	BYOMAKESH TRIPATHY VS	// /0 ()
174	CRLMP/0002146/2022	STATE OF ODISHA SUDIPTA SINGH VS	DEBASISH PATNAIK VS	// /0 ()
175	CRLMP/0002147/2022	THE PRINCIPAL SECRETARY, HOME DEPT. UPENDRA NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// /0 ()
176	CRLMP/0002148/2022	STATE OF ODISHA JAGADISH CHANDRA SETHI VS	SURYAKANTA DASMOHAPATRA VS	// FATEGARH /148 /2022 ()
177	CRLREV/0000482/2022	STATE OF ODISHA MOHAMMAD ASHAN ALAM VS	ABHISHEK DASH VS	// BARIPADA TOWN /546 /2022 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj)
178	CRLREV/0000483/2022	STATE OF ODISHA JYOTSNA NAG @ BACHHA VS	DIPTI RANJAN BHOKTA VS	// CRMC/0000576/2022 BISSAMCUTTACK /114 /2016 ()
179	CRLREV/0000484/2022	STATE OF ODISHA SOUMYASHREE MOHANTY VS	GOPINATH MISHRA VS	// /0 ()
180	CRLREV/0000485/2022	STATE OF ODISHA SOUMYA DAS ARCHANA DAS @ SAHU VS	BIJAYA KUMAR RAGADA VS	// /0 ()
181	CRLREV/0000486/2022	BISWAJIT SAHU MANORAMA MAHAPATRA VS	PRONOY MOHANTY VS	// PATTAPUR (DIGAPAHANDI) /133 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLREV/0000487/2022	NAROTTAM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /139 /2021 () //
183	CRLREV/0000488/2022	MANOHAR SINGH VS TAJINDER KAUR	BIJAYA KUMAR RAGADA VS	// /0 () //
184	CRLREV/0000489/2022	BABAJI CHARAN PATRA VS GOURI SAHOO	JIBANANANDA MOHANTY VS	// /0 () //
185	CRLREV/0000490/2022	REHANA KHANAM VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	CUTTACK SADAR /417 /2017 () //
186	CRP/0000023/2022	JALANDHAR DIGAL VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// () //
187	FAO/0000400/2022	CHHABITA BISOYI VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //
188	ITA/0000077/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS NARAYAN KUMAR KHAITAN	VS	// () //
189	ITA/0000078/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) VS NARAYAN KUMAR KHAITAN	VS	// () //
190	ITA/0000079/2022	UNICON MERCHANTS PVT. LTD. VS THE ASST. COMMNR. OF INCOME TAX, CENTRAL CAIRCLE, SAMBALPUR	LALITENDU MISHRA VS	// () //
191	ITA/0000080/2022	UNICON MERCHANTS PVT. LTD. VS ASST. COMMNR. OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR	LALITENDU MISHRA VS	// () //
192	LAA/0000052/2022	RAJESWARI HOTA VS LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR	SANTOSH KUMAR NANDA VS	// () //
193	LAA/0000053/2022	SHANKAR PRASAD MEHER	SANTOSH KUMAR NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	LAA/000054/2022	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR OHIDA BEGUM	SANTOSH KUMAR NANDA	//
		VS	VS	0
195	LAA/000055/2022	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR MADHU SUDAN PUJAHARI	SANTOSH KUMAR NANDA	//
		VS	VS	0
196	LAA/000056/2022	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR NILAKANTHA PARIDA	SANTOSH KUMAR NANDA	//
		VS	VS	0
197	LAA/000057/2022	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR BADRUN NISHA	SANTOSH KUMAR NANDA	//
		VS	VS	0
198	LAA/000058/2022	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR SOFIA BEGUM	SANTOSH KUMAR NANDA	//
		VS	VS	0
199	MACA/0000528/2022	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BOLANGIR MANGULI JENA	KARUNAKAR DAS	//
		VS	VS	0
200	MACA/0000529/2022	BASUBANDHU DAS DEBASIS DAS	D.C.SWAIN	//
		VS	VS	0
201	MACA/0000530/2022	KALPATARU MALICK PRASANTA KUMAR DAS	KAPILA CHARAN NAYAK	//
		VS	VS	0
202	MACA/0000531/2022	BIPIN BIHARI PATRA ANIMA DAS	KAPILA CHARAN NAYAK	//
		VS	VS	0
203	RPFAM/0000255/2022	GOBINDA DAS SK. SADAM@SK. SADDAM	ARIJEET MISHRA	//
		VS	VS	0
204	RPFAM/0000256/2022	SAHISTA TARANUM BHAGAT CHARAN SAHOO	DEBASIS SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RSA/0000261/2022	SUBHASHREE NAYAK LAXMIDEVI AGRAWAL VS	HIMANSHU SEKHAR MISHRA VS	// // ()
206	RSA/0000262/2022	RADHAKANATA NIAL PABITRA BARIK VS	SWARUP KUMAR PATNAIK VS	// // ()
207	RSA/0000263/2022	SUKDEV BARIK SAKIRA BIBI VS	SAMIR KUMAR MISHRA VS	// // ()
208	RVWPET/0000267/2022	BALKIS BEGUM STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
209	RVWPET/0000268/2022	DHANESWAR SHA DILLIP CHANDRA KANUNGO VS	ADV. VS	// // ()
210	RVWPET/0000269/2022	THE SUPERINTENDING ARCHAEOLOGIST,ARCHAEOLOGICAL SURVEY OF INDIA ITISHREE MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	TRP(C)/0000393/2022	STATE OF ORISSA MANASWINI SAHOO VS	SUJIT KUMAR BISWAL VS	// // ()
212	TRP(C)/0000394/2022	BIKRAM SAHOO MADHUSMITA DAS VS	ARJEET MISHRA VS	// // ()
213	TRP(C)/0000395/2022	DEBASISH BHUTIA ANNAPURNA ROUT VS	AJAYA KUMAR MAHARANA VS	// // ()
214	TRP(C)/0000396/2022	KAMALAKANTA BEHERA ROJALIN PATRA @ MOHAPATRA VS	GHANASHYAM MUDULI VS	// // ()
215	WA/0001351/2022	RAKESH MOHAPATRA CHIEF ENGINEER, RURAL WORKS, ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
		RAMA CHANDRA BEHERA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001352/2022	MOHAMMED SADEQUE VS STATE OF ODISHA	KSHIRODA KUMAR ROUT VS	// 0 //
217	WA/0001353/2022	SRIMANTA KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	WA/0001354/2022	PRINCIPAL SECY., WATER RESOURCES DEPT. VS SK. ANWAR ALI	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
219	WA/0001355/2022	STATE OF ODISHA VS HRUSHIKESH PRADHAN	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
220	WP(C)/0027149/2022	BISWAJIT PRUSTY VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //
221	WP(C)/0027150/2022	PRANAB MANGARAJ VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
222	WP(C)/0027151/2022	USHARANI BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
223	WP(C)/0027152/2022	SANJAYA KUMAR SAHU VS THE CHAIRMAN, STA, ODISHA	M.BALAKRISHNA RAO VS	// 0 //
224	WP(C)/0027153/2022	SK.ZABAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0027154/2022	GOUTAM NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
226	WP(C)/0027155/2022	AMIT KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	WP(C)/0027156/2022	SK. ZABAR	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0027157/2022	STATE OF ODISHA GYANA RANJAN JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
229	WP(C)/0027158/2022	STATE OF ODISHA AMIYA KUMAR PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
230	WP(C)/0027159/2022	STATE OF ODISHA AMIYA KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
231	WP(C)/0027160/2022	STATE OF ODISHA ANUSAYA SETHI	SITANSU MOHAN SINGH	//
		VS	VS	0
232	WP(C)/0027161/2022	STATE OF ODISHA AMIT KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
233	WP(C)/0027162/2022	STATE OF ODISHA SK. ZABAR	SITANSU MOHAN SINGH	//
		VS	VS	0
234	WP(C)/0027163/2022	STATE OF ODISHA ISHWAR CHANDRA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
235	WP(C)/0027164/2022	STATE OF ODISHA SATYANANDA BEHERA	LAMBODAR PRADHAN	//
		VS	VS	0
236	WP(C)/0027165/2022	STATE OF ODISHA SUBASH RANA	SITANSU MOHAN SINGH	//
		VS	VS	0
237	WP(C)/0027166/2022	STATE OF ODISHA KAILASH CHANDRA CHOUDHURY	LAMBODAR PRADHAN	//
		VS	VS	0
238	WP(C)/0027167/2022	STATE OF ODISHA CHITTA RANJAN BAG	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027168/2022	STATE OF ODISHA GANGADHAR GARDIA VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// // ()
240	WP(C)/0027169/2022	ASHOKARANI MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // ()
241	WP(C)/0027170/2022	PRABHASINI PATTNAIK @ PRABASINI PATTNAIK VS THE COMMNR.,CONSOLIDATION AND SETTLEMENT, ODISHA	BISHAL BAIVAB VS	// // ()
242	WP(C)/0027171/2022	SUSHAMA ACHARIYA VS THE SUB-COLLECTOR, PARALAKHEMUNDI	ARIJEET MISHRA VS	// // ()
243	WP(C)/0027172/2022	STATE BANK EMPLOYEES HOUSING SOCIETY, CUTTACK VS STATE OF ODISHA	ANIL KUMAR PRASAD SAMAL VS	// // ()
244	WP(C)/0027173/2022	LAXMAN KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // ()
245	WP(C)/0027174/2022	SURYAKANTA PARIDA VS REGIONAL TRANSPORT OFFICER, CUTTACK	ASHOK KUMAR ROUT VS	// // ()
246	WP(C)/0027175/2022	AJIT KUMAR SENAPATI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
247	WP(C)/0027176/2022	DUSMANTA MOHANTY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
248	WP(C)/0027177/2022	SATYAJIT KUMAR PANDA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// // ()
249	WP(C)/0027178/2022	M/S ASHESH KUMAR BEHURIA VS THE COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027179/2022	CHANDRAMOHANTY SRINIVASA RAO VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
251	WP(C)/0027180/2022	DIPTIRANI MUNDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
252	WP(C)/0027181/2022	PARSURAM PRUSTY VS STATE OF ORISSA	PIYUSH KUMAR MISHRA VS	// 0 //
253	WP(C)/0027182/2022	SURENDRA PANIGRAHI VS UNION OF INDIA	GOPAL PRASAD JENA VS	// 0 //
254	WP(C)/0027183/2022	PRASANTA CHOUDHURY VS THE COMMNR. CUM SECY., GOVT. OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
255	WP(C)/0027184/2022	DEBASRI KUMAR ROUL VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
256	WP(C)/0027185/2022	BRAJABANDHU SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
257	WP(C)/0027186/2022	PURNA CHANDRA SWAIN VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// 0 //
258	WP(C)/0027187/2022	DHIREN KUMAR SWAIN VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// 0 //
259	WP(C)/0027188/2022	DHANESWAR SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
260	WP(C)/0027189/2022	DHANESWAR SAMAL VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
261	WP(C)/0027190/2022	DHANESWAR SAMAL	HARISH CHANDRA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027191/2022	DHANESWAR SAMAL	HARISH CHANDRA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027192/2022	BIJAYANANDA KHILAR	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027193/2022	SUBHASHREE PATTANAIAK	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY., TO GOVT. OF ODISHA, BBSR		//
265	WP(C)/0027194/2022	JHASAKETAN MEHER	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027195/2022	ARJUN MEHER	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027196/2022	MADHABANANDA MOHANTY	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027197/2022	BAULEI JUBAK SANGHA, RAGHABAPUR	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027198/2022	LATA DEVI	BISWA BHUSAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027199/2022	SMITA PATRA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027200/2022	SANYASI KUMAR ROUL	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027201/2022	BISHNU PRADHAN	SYAMALENDU PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027202/2022	R.T.O., GANJAM BISHNU PRADHAN VS	SYAMALENDU PATTNAIK VS	// // ()
274	WP(C)/0027203/2022	R.T.O., GANJAM SURENDRA PALEI VS	SURENDRA PRASAD BARIK VS	// // ()
275	WP(C)/0027204/2022	STATE OF ODISHA SANATAN SETHI VS	PRAFULLA KUMAR MALLICK VS	// // ()
276	WP(C)/0027205/2022	STATE OF ODISHA ARTABANDHU PATRA VS	PABITRA KUMAR NAYAK VS	// // ()
277	WP(C)/0027206/2022	STATE OF ODISHA ARUN KUMAR RANJIT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0027207/2022	STATE OF ORISSA CHITTARANJAN MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0027208/2022	STATE OF ORISSA SHIVA SHANKAR ACHARYA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0027209/2022	STATE OF ORISSA GADADHAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0027210/2022	STATE OF ORISSA JATINDRA MAJHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0027211/2022	STATE OF ORISSA SHIBANI SINGH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0027212/2022	STATE OF ORISSA SHASHIDHAR MANDAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027213/2022	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	// 0 //
285	WP(C)/0027214/2022	PRAFULLA KUMAR ROUSTRAY VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
286	WP(C)/0027215/2022	SARADA KUMAR PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0027216/2022	RUKMANI NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0027217/2022	SAMIULLA KHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
289	WP(C)/0027218/2022	SUHASINI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
290	WP(C)/0027219/2022	SUSHANTA PATTANAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
291	WP(C)/0027220/2022	BABRU BAHAN SENAPATI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
292	WP(C)/0027221/2022	M/S LINGARAJ SUPPLY AGENCY, BBSR VS MD, CENTRAL RAILSIDE WAREHOUSE COMPANY LTD., NEW DELHI	RABINARAYAN MISHRA VS	// 0 //
293	WP(C)/0027222/2022	RUPAK KUMAR GIRI VS TAHASILDAR, GHATAGAON	DEEPAK KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0027223/2022	MAA RAMACHANDI SSG GROUP, CHAMPAPEDI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
295	WP(C)/0027224/2022	RANJIT KUMAR LENKA	DEBASIS SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0027225/2022	TRIPURARI SINGH YADAV	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0027226/2022	DR. BANASHREE JENA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0027227/2022	PURNA CHANDRA SENAPATI	JEEVANJYOTI MOHANTY	//
		VS	VS	0
		SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI		//
299	WP(C)/0027228/2022	GOPINATH BANCHHAR	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0027229/2022	JYOTIRMAYEE NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0027230/2022	SUKANTI NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		CEO,URBAN CO-OPERATIVE BANK LTD., CUTTACK		//
302	WP(C)/0027231/2022	BHOLANATH SUBUDHI	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0027232/2022	MANORANJAN SAMAL	SAKTI MOHAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0027233/2022	S N MOTORS, CUTTACK	SANJIB MOHANTY	//
		VS	VS	0
		RTO., CUTTACK		//
305	WP(C)/0027234/2022	SIDHANTA MALLIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
306	WP(C)/0027235/2022	NARAYAN DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027236/2022	STATE OF ORISSA GAGAN BIHARI PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0027237/2022	STATE OF ORISSA NURJAHAN KHATUN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0027238/2022	STATE OF ORISSA TILOTTAMA NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0027239/2022	STATE OF ORISSA BALLAV KUMR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0027240/2022	STATE OF ODISHA AJAY KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0027241/2022	STATE OF ODISHA GAYATRI MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0027242/2022	STATE OF ODISHA BHABANI SHANKAR PAUL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0027243/2022	STATE OF ODISHA PABITRA MOHAN SWAIN VS	SABYASACHI MISHRA VS	// // ()
315	WP(C)/0027244/2022	R.T.O., KENDRAPARA SACHIDANANDA DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0027245/2022	STATE OF ODISHA NRUSINGHA CHARAN NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0027246/2022	STATE OF ODISHA MAYADHAR SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027247/2022	PABITRA MOHAN SWAIN VS R.T.O., KENDRAPARA	SABYASACHI MISHRA VS	// 0 //
319	WP(C)/0027248/2022	REBATI JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
320	WP(C)/0027249/2022	RAMAKANTA PATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0027250/2022	RENU BALA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0027251/2022	MAYADHAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0027252/2022	SANKARSAN DALABEHERA VS STATE OF ORISSA	JAYADEBA BEHERA VS	// 0 //
324	WP(C)/0027253/2022	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
325	WP(C)/0027254/2022	SRIDHAR CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0027255/2022	BHAGIRATHI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0027256/2022	RAMAKANTA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0027257/2022	SANTOSH MAHAKUR VS COLLECTOR, SAMBALPUR	JIBARDHAN MENDALI VS	// 0 //
329	WP(C)/0027258/2022	MURALIDHAR NAIK	LAXMI KANTA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027259/2022	BASANTI SATPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0027260/2022	PRABHAKAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0027261/2022	PREMALATA SAHOO	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027262/2022	JAYANTI NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027263/2022	BHAGABAN CHARAN JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027264/2022	SOUMYA RANJAN MOHAPATRA	PRSANT KUMAR SAHOO	//
		VS	VS	0
		PUSPA MISHRA		//
336	WP(C)/0027265/2022	KAMALAKANTA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027266/2022	PARESH CHANDRA PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027267/2022	GOURI SANKAR PAUL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027268/2022	JAYAKRUSHNA SANKHUA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0027269/2022	NIMAI CHARAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0027270/2022	STATE OF ODISHA SAISIDDHI BISWAL VS	KUNAL KUMAR SWAIN VS	// // ()
342	WP(C)/0027271/2022	NAVODAYA VIDYALAYA SAMITI, NEW DELHI RABINDRA KUMAR NANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0027272/2022	STATE OF ODISHA RAJKISHORE ROUT VS	BRAJA KISHORE PANDA VS	// // ()
344	WP(C)/0027273/2022	STATE OF ODISHA RADHAKANTA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0027274/2022	STATE OF ODISHA PRAFULLA KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0027275/2022	STATE OF ODISHA SARAT CHANDRA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0027276/2022	STATE OF ORISSA PURNA CHANDRA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0027277/2022	STATE OF ODISHA AKSHYA KUMAR PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0027278/2022	STATE OF ODISHA SUDHANSUBALA DEVI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0027279/2022	STATE OF ORISSA RADHAKANTA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0027280/2022	STATE OF ODISHA ANJANA SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0027281/2022	NABA KISHORE SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0027282/2022	SANTILATA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0027283/2022	BRUNDABAN MAHARAJ VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0027284/2022	PARAMANANDA SAMANTRAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0027285/2022	RATNAKAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0027286/2022	LATA SASMAL @ SANTILATA PRADHAN VS BIKAL CHARAN SASMAL	NIRANJAN PRASAD PATRA VS	// 0 //
358	WP(C)/0027287/2022	RAMAKANTA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0027288/2022	BASANTILATA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0027289/2022	GADADHAR PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0027290/2022	KALANDI CHARAN PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0027291/2022	ANJANA DEY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0027292/2022	KRUPASINDHU BEHERA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0027293/2022	BISWESWAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
365	WP(C)/0027294/2022	BIJAYANANDA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0027295/2022	FAKIR CHARAN BEHERA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL SECY., FOREST, ENVIRONMENT AND CLIMATE DEPT., BBSR		//
367	WP(C)/0027296/2022	SADASHIBA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0027297/2022	SUBASH CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0027298/2022	PRADEEP KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027299/2022	PURNA CHANDRA JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0027300/2022	SUSAMA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027301/2022	DESHA RANJAN SETHI	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0027302/2022	BHOJARAJ SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0027303/2022	RAMAKANTA SATAPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0027304/2022	STATE OF ORISSA SNEHALATA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
376	WP(C)/0027305/2022	STATE OF ODISHA KAMALA KANTA PANI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0027306/2022	STATE OF ODISHA CHAITANYA KUMAR SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0027307/2022	STATE OF ORISSA GANDA SETH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0027308/2022	STATE OF ORISSA SUKANTI LATA GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0027309/2022	STATE OF ODISHA KISHAN KUMAR MANNA VS	BIDYADHAR MANASINGH VS	// // ()
381	WP(C)/0027310/2022	UCO BANK, BALASORE SRUSTIDHAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0027311/2022	STATE OF ORISSA REBATI JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
383	WP(C)/0027312/2022	STATE OF ODISHA SOBHAKAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
384	WP(C)/0027313/2022	STATE OF ODISHA RANJAN KUMAR DUTTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0027314/2022	STATE OF ORISSA JAYARAM PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0027315/2022	BHAGABAT PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
387	WP(C)/0027316/2022	MEGHANAD PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0027317/2022	RABINDRA KUMAR ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0027318/2022	ANIL COLLET VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	WP(C)/0027319/2022	AKASH KUMAR RAM VS STATE OF ODISHA	SISIR CHANDRA DASH VS	// 0 //
391	WP(C)/0027320/2022	NIRALAMBA PRASAD PATEL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0027321/2022	SUDHIR KUMAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0027322/2022	PADMA CHARAN ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0027323/2022	UTPAL KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0027324/2022	SOVARAM PATEL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0027325/2022	PANCHANAN DHARUA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0027326/2022	SUJATA SAHU	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0027327/2022	BIDYAPATI DEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0027328/2022	AJAY KUMAR GRAHACHARYA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0027329/2022	SATRUGHANA NATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0027330/2022	SANATAN PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
402	WP(C)/0027331/2022	NIRANJAN MALLIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0027332/2022	DAMODAR PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0027333/2022	AJAY KUMAR GOCHHAYAT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0027334/2022	PRADEEP KUMAR ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0027335/2022	DEBEDNRA NATH PAUL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0027336/2022	AMIYA KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0027337/2022	BAISHNAB CHARAN JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0027338/2022	STATE OF ORISSA AJIT KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
410	WP(C)/0027339/2022	STATE OF ODISHA GITANJALI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
411	WP(C)/0027340/2022	STATE OF ODISHA ABHIMANYU BAGH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0027341/2022	STATE OF ORISSA HARIHARA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
413	WP(C)/0027342/2022	STATE OF ODISHA HADU PADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
414	WP(C)/0027343/2022	STATE OF ODISHA ANIRBAN CHATTOPADHYAY VS	SARADA PRASANNA SARANGI VS	// // ()
415	WP(C)/0027344/2022	UNION OF INDIA RAGHUNATH ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
416	WP(C)/0027345/2022	STATE OF ODISHA MANOJ KUMAR BEURA VS	KRISHNA CHANDRA SAHU VS	// // ()
417	WP(C)/0027346/2022	STATE OF ODISHA JAGABANDHU MAHANTA VS	PRANAB KUMAR SAMANTRAY VS	// // ()
418	WP(C)/0027347/2022	THE R.D.C., CENTRAL DIVISION, CTC SHYAM SUNDAR ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // ()
419	WP(C)/0027348/2022	STATE OF ODISHA AMULYA KUMAR PATEL VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0027349/2022	M/S. CHOUDHURY AUTO WORKS, BBSR VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
421	WP(C)/0027350/2022	NIDHI NAYAK VS COMMNR. CUM SECY., WR DEPT., BBSR	KRISHNA CHANDRA SAHU VS	// 0 //
422	WP(C)/0027351/2022	JAYANTA KUMAR MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
423	WP(C)/0027352/2022	KHAGESWAR SINHA VS COLLECTOR AND DM, BALASORE	UMAKANT SAHOO VS	// 0 //
424	WP(C)/0027353/2022	KALLOLINI JENA VS THE PRINCIPAL SECY. TO GOVT.,R AND DM DEPT.	GOPAL PRASAD JENA VS	// 0 //
425	WP(C)/0027354/2022	HARIHAR NAYAK VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
426	WP(C)/0027355/2022	TPWODL VS THE COLLECTOR AND DM, BALANGIR	ANINDYA KUMAR MISHRA VS	// 0 //
427	WP(C)/0027356/2022	MANAMOHINI PATASANI VS SUB-COLLECTOR, BBSR	AYUSMAN MAHANTA VS	// 0 //
428	WP(C)/0027357/2022	PREMASILA JENA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
429	WP(C)/0027358/2022	ACHYUTANANDA SAHU VS STATE OF ODISHA	B. N. MOHAPATRA VS	// 0 //
430	WP(C)/0027359/2022	NALINI KUMAR PATTNAİK VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
431	WP(C)/0027360/2022	NARAYAN CHANDRA PANDA	B. N. MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0027361/2022	STATE OF ODISHA JOGESH DAS	SANJIB KUMAR BHANJADEO	//
		VS	VS	()
433	WP(C)/0027362/2022	STATE OF ODISHA JOGENDRA ROUT	KABIR KUMAR JENA	//
		VS	VS	()
434	WP(C)/0027363/2022	STATE OF ODISHA TAPAS KUMAR DAS	JIBAN PRADHAN	//
		VS	VS	()
435	WP(C)/0027364/2022	ASST. COMMISSIONER OF GST AND CENTRAL EXCISE DIPTIRANI PATNAIK	SANJIB KUMAR BHANJADEO	//
		VS	VS	()
436	WP(C)/0027365/2022	STATE OF ORISSA RABI SABAR @ RAIBARI SABAR	JAYADEBA BEHERA	//
		VS	VS	()
437	WP(C)/0027366/2022	STATE OF ODISHA KISHORE KUMAR KHILAR	KUNJA SUNDAR DAS	//
		VS	VS	()
438	WP(C)/0027367/2022	COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK GINDRI MURMU	KUNJA SUNDAR DAS	//
		VS	VS	()
439	WP(C)/0027368/2022	STATE OF ODISHA MALLIKA MURMU	KUNJA SUNDAR DAS	//
		VS	VS	()
440	ABLAPL/0013298/2022	STATE OF ODISHA DAKTAR SETH	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	()
441	ABLAPL/0013299/2022	STATE OF ODISHA MANORANJAN CHHATOI @ KUNU	SANGRAM RATH	//
		VS	VS	()
442	ABLAPL/0013300/2022	STATE OF ODISHA DIPAK NAYAK	KRANTI PRABHA MUKHI	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013301/2022	STATE OF ODISHA BIMALA DEVI VS	SARADA PRASAD DASH VS	// KARANJIA /193 /2022 ()
444	ABLAPL/0013302/2022	STATE OF ODISHA TAPAN KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// BANGRIPOSI /214 /2022 ()
445	ABLAPL/0013303/2022	STATE OF ODISHA SAHANAWAZ KHAN VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /78 /2022 ()
446	ABLAPL/0013304/2022	STATE OF ODISHA BADAL SINGH VS	ARUN KUMAR BUDHIA VS	// LEPHRIPADA /40 /2022 ()
447	ABLAPL/0013305/2022	STATE OF ODISHA PEMANI @ SANJAY DUTTA VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /189 /2022 ()
448	ABLAPL/0013306/2022	STATE OF ODISHA SALIM KHAN VS	JAGABANDHU SAHU VS	// KANTABANJI /237 /2022 ()
449	ABLAPL/0013307/2022	STATE OF ODISHA SANGRAM MOHANTY VS	BIPIN KUMAR NAYAK VS	// GOP /320 /2022 ()
450	ABLAPL/0013308/2022	STATE OF ODISHA LAXMIKANTA SUNA VS	JAGABANDHU SAHU VS	// BUDEN /94 /2022 ()
451	ABLAPL/0013309/2022	STATE OF ODISHA DEBARAJ SAHOO VS	PRADIPTA BEURA VS	// //0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
452	ABLAPL/0013310/2022	STATE OF ODISHA GANESH GUDIA VS	ANUGRAHA NARAYAN SAMANTARAY VS	2(A)CC/0000358/2021 ERASAMA /293 /2022 ()
453	ABLAPL/0013311/2022	STATE OF ODISHA SATRUGHNA SAHOO VS	RASHMI RANJAN SATAPATHY VS	// LALBAG /237 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013312/2022	RAJANIKANTA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /137 /2022 () //
455	ABLAPL/0013313/2022	RABINDRANATH PATI VS STATE OF ODISHA(VIG.)	SASHIBHUSAN DAS VS	CUTTACK VIGILANCE /44 /2022 () //
456	ABLAPL/0013314/2022	BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	NIRANJAN PANDA VS	SARANAKUL /121 /2022 () //
457	ABLAPL/0013315/2022	SANJAY KUMAR MALLICK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHURDA MODEL /496 /2022 () //
458	ABLAPL/0013316/2022	SANJAY KUMAR SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	ATHGARH /249 /2022 () //
459	ABLAPL/0013317/2022	VALLA SRINIVAS RAO @ VALLA SRINU VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /134 /2022 () //
460	ABLAPL/0013318/2022	RAMESH CHANDRA PANDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	MANGALPUR /529 /2022 () //
461	ABLAPL/0013319/2022	SURA @ SURENDRA JENA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	/ /0 () //
462	ABLAPL/0013320/2022	ALOK KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /258 /2022 () //
463	ABLAPL/0013321/2022	SUDAM GARIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /489 /2022 () //
464	ABLAPL/0013322/2022	PANDIA JENA @ BRAJA JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /142 /2022 () //
465	ABLAPL/0013323/2022	MADAN MOHAN BARIK @ MADAN BARIK	PURNA CHANDRA MOHARANA	JENAPUR /269 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0013324/2022	STATE OF ODISHA PRANGYA PARAMITA SAHOO	MANAS KUMAR CHAND	// CUTTACK VIGILANCE /46 /2022
		VS	VS	()
467	ABLAPL/0013325/2022	STATE OF ODISHA(VIG.) ASHISH KUMAR	MANAS KUMAR CHAND	// CUTTACK VIGILANCE /46 /2022
		VS	VS	()
468	ABLAPL/0013326/2022	STATE OF ODISHA(VIG.) NAVIN KUMAR SONI	SARADA PRASAD DASH	// KARANJIA /193 /2022
		VS	VS	()
469	ABLAPL/0013327/2022	STATE OF ODISHA RASIDA KHATUN	GOPAL KRUSHNA MOHANTY	// DHARMASALA /296 /2021
		VS	VS	()
470	ABLAPL/0013328/2022	STATE OF ODISHA BIJOY KUMAR BHOYIAN	BIBHU PRASAD DAS	// BADAGODA P.S. /332 /2022
		VS	VS	()
471	ABLAPL/0013329/2022	STATE OF ODISHA ASHOK @ ISHAK MAHANANDA	SUSHANTA KUMAR JOSHI	// KHAPRAKHOL /163 /2022
		VS	VS	()
472	ABLAPL/0013330/2022	STATE OF ODISHA RASHMI RANJAN MISHRA	AJIT KUMAR PANDA	// JAGATSINGPUR /639 /2022
		VS	VS	()
473	ABLAPL/0013331/2022	STATE OF ODISHA PRAMOD NAIK	RONIT GHOSH	// COLLIERY /502 /2022
		VS	VS	()
474	ABLAPL/0013332/2022	STATE OF ODISHA SARAJ KUMAR PRADHAN	JYOTIRMAYA SAHOO	// NIRAKARPUR /192 /2022
		VS	VS	()
475	ABLAPL/0013333/2022	STATE OF ODISHA CHATUR GAHIR	JYOTIRMAYA SAHOO	// CHANDAHANDI /115 /2022
		VS	VS	()
476	ABLAPL/0013334/2022	STATE OF ODISHA ASHOK BEHERA @ BABU CHHUA	JAYANTA KUMAR MAJHI	// BALASORE TOWN /191 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013335/2022	STATE OF ODISHA MANTU @ MANOJ BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /192 /2022 ()
478	ABLAPL/0013336/2022	STATE OF ODISHA SURAJ @ PAGLA @ SURYA SINGH VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /101 /2022 ()
479	ABLAPL/0013337/2022	STATE OF ODISHA JAGA @ JAGANNATH DAS VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /195 /2022 ()
480	ABLAPL/0013338/2022	STATE OF ODISHA PRADIPTA DAS VS	SAPAN KUMAR LENKA VS	// / /0 ()
481	ABLAPL/0013339/2022	STATE OF ODISHA ASWINI KUMAR ROUT VS	SATYABRATA SUTAR VS	// / /0 ()
482	ABLAPL/0013340/2022	STATE OF ODISHA KALAM BABU @ KALAM KHAN VS	AMRITA MISHRA VS	// LALBAG /207 /2022 ()
483	ABLAPL/0013341/2022	STATE OF ODISHA AJAYA KUMAR MAHARANA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
484	ABLAPL/0013342/2022	STATE OF ODISHA SANJAY KUMAR BISWAL VS	BIKASH KARNA VS	// RAJNAGAR /212 /2022 ()
485	ABLAPL/0013343/2022	STATE OF ODISHA AMENA BIBI VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /353 /2018 ()
486	ABLAPL/0013344/2022	STATE OF ODISHA NILA @ NILAMANI MEHER VS	SURYAKANTA DWIBEDI VS	// BELPARA /120 /2022 ()
487	ABLAPL/0013345/2022	STATE OF ODISHA AJAYA KUMAR MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BALASORE TOWN /216 /2016 () //

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0013346/2022	JADAB BHOI @ JADAB BHUE VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /69 /2018 () //
489	ABLAPL/0013347/2022	SAROJINI DAS VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	CUTTACK SADAR /706 /2021 () //
490	ABLAPL/0013348/2022	PURNA DEHURY @ PURNA CHANDRA DEHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //
491	ABLAPL/0013349/2022	SUSHILA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANTALA /418 /2022 () //
492	ABLAPL/0013350/2022	MANORANJAN PATTANAIAK VS STATE OF ODISHA	ABHILASH MISHRA VS	BURLA /516 /2022 () //
493	ABLAPL/0013351/2022	ADITYA PRASAD SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	GOP /357 /2022 () //
494	ABLAPL/0013352/2022	GITANJALI GANATAYAT VS STATE OF ODISHA	H.N.TRIPATHY VS	/ /0 () //
495	ABLAPL/0013353/2022	LAXMI PRIYA SAMAL VS STATE OF ODISHA	AKASH BHUYAN VS	BHUBANESWAR VIGILANCE /32 /2022 () //
496	ABLAPL/0013354/2022	MAGIRAM DALEI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	DHENKANAL TOWN /264 /2022 () //
497	ABLAPL/0013355/2022	KULAMANI SATAPATHY VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BALIKUDA /439 /2022 () //
498	ABLAPL/0013356/2022	SASMITA BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	BADAMBADI /302 /2022 () //
499	ABLAPL/0013357/2022	PRASANTA KUMAR MAHANTA	BHABANI SHANKAR DASPARIDA	SORO /439 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :14/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0013358/2022	JAY PRAKASH SINGHARIA	BHABANI SHANKAR DASPARIDA	CANTONMENT ROAD /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0013359/2022	BIBHU PRASAD SINGH	BISWARANJAN DALAI	MAHANGA /274 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0013360/2022	SATYABRATA SAHU	AMIT KUMAR NATH	ANGUL SADAR PS /787 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0013361/2022	SATRUGHAN SAGRIA	SUSHANTA KUMAR PRADHAN	KESINGA /307 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0013362/2022	GATIKRUSHNA ROUT	L.N.RAYATSINGH	NAYAPALLI P.S. /657 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0013363/2022	DIPANITA ROUT	JAJATI KESHARI KHUNTIA	CHHEND /214 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0013364/2022	RASBIHARI MOHANTY	BHABANI SANKAR DAS	NEMALO /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0013365/2022	SAMIR KUMAR BAL	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0013366/2022	DHIRENDRA KUMAR BARIK	SUKANTA KUMAR NAYAK	MANGALPUR /497 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0013367/2022	SABITA NAYAK	BIJAY KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0013368/2022	BINDU SAGAR MOHANTY	BISMAY DASH	NAYAPALLI P.S. /599 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :14/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0013369/2022	STATE OF ODISHA JAYA KUMAR MAJHI VS	JANAKI KANTA MAHAPATRA VS	// BHAWANIPATNA TOWN /430 /2022 ()
512	ABLAPL/0013370/2022	STATE OF ODISHA JAYANTA KUMAR SATAPATHY VS	DR. SUSANTA KUMAR KANUNGO VS	// BALIKUDA /439 /2022 ()
513	ABLAPL/0013371/2022	STATE OF ODISHA SISIR KUMAR PADHY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// UMERKOTE /359 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :14/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2022 RVWPET(RP)/17/2012	JAGADISH RAY-MP	MANOJA KUMAR KHUNTIA
2	25/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
3	26/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
4	26/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
5	26/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
6	27/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
7	28/2022 CRP/23/2022	JALANDHAR DIGAL-MP	AYUSMAN MAHANTA
8	28/2022 CRP/23/2022	JALANDHAR DIGAL-MP	AYUSMAN MAHANTA
9	98/2022 ITA/77/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
10	99/2022 ITA/74/2022	PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL)-MP	RADHESHYAM CHIMANKA, SR.S.C. (INCOME TAX)
11	100/2022 ITA/74/2022	PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL)-MP	RADHESHYAM CHIMANKA, SR.S.C. (INCOME TAX)
12	101/2022 ITA/75/2022	PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
13	102/2022 ITA/75/2022	PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
14	103/2022 ITA/76/2022	PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
15	104/2022 ITA/76/2022	PRINCIPAL COMMNR. OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
16	105/2022 ITA/78/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
17	105/2022 ITA/78/2022	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
18	106/2022 ITA/79/2022	UNICON MERCHANTS PVT. LTD.-MP	LALITENDU MISHRA
19	107/2022 ITA/80/2022	UNICON MERCHANTS PVT. LTD.-MP	LALITENDU MISHRA
20	203/2022 CMAPL/471/2022	NARENDRA DASH-MP	B.BARAL
21	204/2022 CMAPL/540/2022	M/S.MAHAVIR MODERN RICE MILL-MP	ADV.
22	205/2022 CMAPL/541/2022	M/S. RAY STONE AND CO.-MP	ADV.
23	206/2022 CMAPL/542/2022	MD.SADIQUE-MP	AGASTI KANUNGO
24	207/2022 CMAPL/543/2022	DR.SUDHANSU SEKHAR PATEL-MP	ADV
25	240/2022 MATA/61/2021	SOUMYASHREE KAR-MP	M/S SAMIR KUMAR MISHRA, J.PRADHAN, P.S.MOHAN
26	241/2022	MANAS RANJAN SWAIN-MP	

27	MATA/138/2019 252/2022 CONTC/5765/2022	PRATHAMESH BASANTIA-MP	M/S.PRAFULLA KU.RATH,A.BEHERA,S.K.BEHERA,S.B
28	253/2022 CONTC/1237/2021	SUDHAMAYEE DAS-MP	ADV
29	254/2022 CONTC/495/2022	MAA TARINI PANI PANCHAYAT-MP	
30	274/2022 RVWPET/267/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
31	275/2022 RVWPET/268/2022	DILLIP CHANDRA KANUNGO-MP	ADV.
32	334/2022 RPFAM/139/2022	SUBASH CHANDRA TRIPATHY-MP	
33	335/2022 RPFAM/256/2022	BHAGAT CHARAN SAHOO-MP	DEBASIS SAHOO
34	369/2022 CRLMP/2133/2022	RUBY CHOUDHARY@ SAHOO-MP	LAXMI SHARMA
35	370/2022 CRLMP/2133/2022	RUBY CHOUDHARY@ SAHOO-MP	LAXMI SHARMA
36	403/2022 WPC(OA)/1192/2018	SRI PURNA CHANDRA MOHANTY-MP	
37	440/2022 TRP(C)/393/2022	MANASWINI SAHOO-MP	SUJIT KUMAR BISWAL
38	441/2022 TRP(C)/394/2022	MADHUSMITA DAS-MP	ARIJEET MISHRA
39	442/2022 TRP(C)/395/2022	ANNAPURNA ROUT-MP	AJAYA KUMAR MAHARANA
40	626/2022 FAO/352/2022	D.M.,M/S. ORIENTAL INSURANCE CO.LTD-MP	PRASANTA KUMAR MAHALI
41	668/2022 CRLREV/470/2017	AJIT KU.PALLAI-MP	M/S.DEBI PRASAD DHAL
42	669/2022 CRLREV/483/2022	JYOTSNA NAG @ BACHHA-MP	DIPTI RANJAN BHOKTA
43	670/2022 CRLREV/483/2022	JYOTSNA NAG @ BACHHA-MP	DIPTI RANJAN BHOKTA
44	671/2022 CRLREV/574/2016	PRADYUMNA KUMAR BEBARTA-MP	M/S.SAMIR KU. MISHRA J.PRADHAN S.SETHI
45	672/2022 CRLREV/792/2015	PRADYUMNA KUMAR BEHERA-MP	M/S.SAMIR KUMAR MISHRA
46	673/2022 CRLREV/484/2022	SOUMYASHREE MOHANTY-MP	GOPINATH MISHRA
47	674/2022 CRLREV/485/2022	ARCHANA DAS @ SAHU-MP	BIJAYA KUMAR RAGADA
48	675/2022 CRLREV/486/2022	MANORAMA MAHAPATRA-MP	PRONOY MOHANTY
49	676/2022 CRLREV/488/2022	MANOHAR SINGH-MP	BIJAYA KUMAR RAGADA
50	677/2022 CRLREV/489/2022	BABAJI CHARAN PATRA-MP	JIBANANANDA MOHANTY
51	678/2022 CRLREV/490/2022	REHANA KHANAM-MP	BIJAYA KUMAR ROURAY
52	1037/2022 RSA/261/2022	LAXMIDEVI AGRAWAL-MP	HIMANSHU SEKHAR MISHRA
53	1038/2022 RSA/413/2011	ADI MEHER-MP	M/S.S.GHOSH
54	1039/2022 RSA/413/2011	ADI MEHER-MP	M/S.S.GHOSH
55	1040/2022 RSA/413/2011	ADI MEHER-MP	M/S.S.GHOSH
56	1041/2022 RSA/263/2022	SAKIRA BIBI-MP	SAMIR KUMAR MISHRA
57	1042/2022 RSA/379/2018	SADHABANI BEHERA-MP	M/S.AMIT PR.BOSE

58	1064/2022 CMP/1016/2022	SUBAL CHANDRA NAYAK-MP	PRAKASH KUMAR MISHRA
59	1065/2022 CMP/1018/2022	D.ANANDA RAO-MP	ABINASH ROUSTRAY
60	1066/2022 CMP/1014/2022	NRUSINGHA CHARAN PARAMGURU-MP	ASHOK KUMAR MOHAPATRA
61	1067/2022 CMP/1019/2022	RAMANI @ RAMANI KANTA MANDAL-MP	PRAFULLA CH. ACHARYA
62	1068/2022 CMP/1020/2022	NANDINI DEVI-MP	TANMAY MISHRA
63	1069/2022 CMP/1021/2022	NANDINI DEVI-MP	TANMAY MISHRA
64	1070/2022 CMP/1022/2022	SUJATA SINGH SAMANTA-MP	PRAJIT KUMAR PRADHAN
65	1071/2022 CMP/1023/2022	KAMALAKANTA MAHAKUD-MP	AMIT PRASAD BOSE
66	1072/2022 CMP/1024/2022	PUSPALATA DAS-MP	SWARUP KUMAR PATNAIK
67	1073/2022 CMP/1025/2022	SANDIPTA KUMAR DAS-MP	BIBEKANANDA BHUYAN
68	1074/2022 CMP/1026/2022	SURENDRA KUMAR CHAMPATI-MP	BRAHMANANDA TRIPATHY
69	1133/2022 MACA/1003/2018	ORIENTAL INSURANCE CO.LTD.-MP	M/S.P.K.PANDA
70	1134/2022 MACA/1003/2018	ORIENTAL INSURANCE CO.LTD.-MP	M/S.P.K.PANDA
71	1135/2022 MACA/1003/2018	ORIENTAL INSURANCE CO.LTD.-MP	M/S.P.K.PANDA
72	1136/2022 MACA/528/2022	MANGULI JENA-MP	KARUNAKAR DAS
73	1137/2022 MACA/528/2022	MANGULI JENA-MP	KARUNAKAR DAS
74	1138/2022 MACA/424/2022	M/S. HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
75	1152/2022 WPC(OAC)/4563/2015	SUBHALAXMI DAS-MP	
76	1153/2022 WPC(OAC)/4557/2015	MADHUSMITA MISHRA-MP	
77	1154/2022 WPC(OAC)/4564/2015	RAJALAXMI PADHY-MP	
78	1155/2022 WPC(OAC)/4554/2015	SUSHANT KUMAR ROUT-MP	
79	1156/2022 WPC(OAC)/1342/2018	SARAT CHANDRA SAHOO-MP	CHITTARANJAN PATTNAIK
80	1157/2022 WPC(OAC)/1579/2017	SRIKANTA KUMAR SAMAL-MP	
81	1158/2022 WPC(OAC)/1661/2017	BALARAM DALNAYAK-MP	
82	1159/2022 WPC(OAC)/1530/2017	ABHIMANYU BEHERA-MP	
83	1160/2022 WPC(OAC)/951/2015	SURATHA PRADHAN-MP	M/S H.S. SAHU
84	1161/2022 WPC(OAC)/3885/2014	SUBHADARSHANI MOHANTY-MP	DEBADUTTA ROUSTRAY
85	1691/2022 CRLA/614/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
86	1692/2022 CRLA/591/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
87	1693/2022 CRLA/231/2022	BHAGI@BHAGABAN DALABEHERA-MP	PRASANT KUMAR SAHOO
88	1694/2022 CRLA/905/2022	ASHIS @ ASHIS DAS-MP	KASHINATH PATTANAIAK
89	1695/2022	ASHIS @ ASHIS DAS-MP	KASHINATH PATTANAIAK

90	CRLA/905/2022 1696/2022	NILAKANTHA PRADHAN-MP	NEPOLEON SAHANI
91	CRLA/511/2022 1697/2022	PARSURAM TANDI-MP	RANJITA DHAL
92	CRLA/902/2022 1698/2022	PARSURAM TANDI-MP	RANJITA DHAL
93	CRLA/902/2022 1699/2022	RAKESH PARIDA-MP	RAMESH CHANDRA SWAIN
94	CRLA/908/2022 1700/2022	RAKESH PARIDA-MP	RAMESH CHANDRA SWAIN
95	CRLA/908/2022 1701/2022	GOBINDA MUNDA @ RAJU-MP	BHABANI SANKAR DAS
96	CRLA/910/2022 1702/2022	GOBINDA MUNDA @ RAJU-MP	BHABANI SANKAR DAS
97	CRLA/910/2022 1703/2022	BABULA SWAIN-MP	ASHOK DAS
98	CRLA/913/2022 1704/2022	BABULA SWAIN-MP	ASHOK DAS
99	CRLA/913/2022 1850/2022	GYANENDRA PRADHAN @ GYANENDRA KUMAR PRADHAN-MP	HANUJA SARATHI NAYAK
100	BLAPL/9342/2022 1851/2022	LALU SK @ LAL MOHAMMAD SK-MP	
101	BLAPL/6216/2022 1852/2022	SIDHANTA CHOUDHURY-MP	G.C.MOHANTY
102	BLAPL/10113/2022 1853/2022	MITU @ CHANDAN MOHARANA-MP	PRAMOD KUMAR LENKA
103	BLAPL/1324/2022 1854/2022	SMRUTI RANJAN MOHANTY-MP	SOUMYA RANJAN MOHANTY
104	BLAPL/8915/2022 1854/2022	TRAILOKYA KESHARI SWAIN-MP	
105	BLAPL/5423/2022 1855/2022	RANA MUNA DORA-MP	BIDYALOK MOHAPATRA
106	BLAPL/7643/2022 1935/2022	SANJEEB KUMAR NAYAK@ SANJAY NAYAK-MP	
107	ABLAPL/14100/2021 1936/2022	PRASANTA KUMAR PATRA-MP	
108	ABLAPL/9772/2022 1937/2022	SUBRAT KUMAR DHAL-MP	B.N.PANDA 2
109	ABLAPL/12704/2022 1938/2022	DIPTIKANTA PANIGRAHI-MP	
110	ABLAPL/11625/2022 1939/2022	BAPI NAYAK-MP	
111	ABLAPL/10765/2022 1940/2022	KRUPASINDHU MALLIK-MP	RAJENDRA NARAYAN ROUT
112	ABLAPL/2179/2022 1941/2022	PRASANTA KUMAR BALIARSINGH-MP	
113	ABLAPL/12274/2022 1942/2022	SUKANTA SAMANTARAY@ SAMATARA-MP	
114	ABLAPL/3/2022 1943/2022	BISWAMITRA MAHANANDA-MP	
115	ABLAPL/13944/2019 1944/2022	SATYA SIBA DEY-MP	
116	ABLAPL/11749/2022 1945/2022	ARUNA KUMAR BISWAL-MP	AMULYA RATNA PANDA
117	ABLAPL/5038/2019 1946/2022	MANARANJAN ROUT @ PATRA-MP	BINI MISHRA
118	ABLAPL/12127/2022 1947/2022	KARAN MANDAL @ CHIAN-MP	
119	ABLAPL/10908/2022 1948/2022	AKSHYA BEHERA@AKSHAY KUMAR BEHERA-MP	
120	ABLAPL/8531/2019 1949/2022	CHANDRU KUMAR BADHEI @ CHANDRU-MP	JAYANTA KUMAR MAJHI
	ABLAPL/10629/2022		

121	1950/2022 ABLAPL/16510/2021	ANANDA CHANDRA BEHERA-MP	
122	1951/2022 ABLAPL/10065/2020	LAXMIDHAR BISWAL @ LAXMAN BISWAL-MP	
123	1952/2022 ABLAPL/10411/2020	MANAS MOHAPATRA-MP	
124	2309/2022 CRLMC/2939/2022	SHYAM SUNDAR BEHERA-MP	RAGHUNATH DAS MOHAPATRA
125	2310/2022 CRLMC/2958/2022	SWASTIK DAS-MP	RAMA KRISHNA BISOI
126	2311/2022 CRLMC/2883/2021	RAMESH CHANDRA MAHANTA-MP	
127	2312/2022 CRLMC/2960/2022	JAGABANDHU MAHANTY-MP	SAMARENDRA BAHADUR
128	2313/2022 CRLMC/2961/2022	S.DAYANIDHI REDDY@DAYA REDDY-MP	JYOTIRMAYA SAHOO
129	2314/2022 CRLMC/2962/2022	K.CHANDRAMUNI REDDY@K.CHINTAMANI@KOHALA CHINTAMANI REDDY-MP	JYOTIRMAYA SAHOO
130	2315/2022 CRLMC/2964/2022	PABI@PABITRA@PRAVAKAR BARAL-MP	NEPOLEON SAHANI
131	2316/2022 CRLMC/2965/2022	DEEPAK SAHOO@DIPAK KUMAR SAHOO-MP	KAUSTUVA MOHANTY
132	2317/2022 CRLMC/2965/2022	DEEPAK SAHOO@DIPAK KUMAR SAHOO-MP	KAUSTUVA MOHANTY
133	2318/2022 CRLMC/2967/2022	KAILASH CHANDRA PANDA-MP	JYOTIRMAYA SAHOO
134	2319/2022 CRLMC/2966/2022	SAGARIKA MANTRI-MP	PRAVASH CH JENA
135	2320/2022 CRLMC/1556/2022	TINA@TRINATH MANTRI-MP	NARENDRA KUMAR LENKA
136	2321/2022 CRLMC/2895/2022	DIPTI PRAVA KAR-MP	SIVA SANKAR CHAINI
137	2322/2022 CRLMC/2973/2022	A.SRINIVAS@A.SRINIBASH-MP	TAPAS KUMAR ACHARYA
138	2323/2022 CRLMC/2974/2022	JYOTSNARANI PATI-MP	PARTHASARATHEE PATTANAYAK
139	2324/2022 CRLMC/2974/2022	JYOTSNARANI PATI-MP	PARTHASARATHEE PATTANAYAK
140	2325/2022 CRLMC/2976/2022	PAURNAMASI MALLIK-MP	SOUBHAGYA CHANDRA DEV DASH
141	2326/2022 CRLMC/2977/2022	LULU@PRADEEP SATPATHY@PRADEEP KUMAR SATPATHY-MP	BIHARI SHANKAR DASPARIDA
142	2327/2022 CRLMC/2979/2022	PRADEEP CHANDRA NAHAK-MP	S.RATH
143	2328/2022 CRLMC/2980/2022	HEMANTA KUMAR PRADHAN-MP	S.RATH
144	2329/2022 CRLMC/2982/2022	JITENDRA KUMAR NAYAK@JITAN@JITEN-MP	ACHYUTANANDA PATTANAIAK
145	2330/2022 CRLMC/2984/2022	NILAMANI BINDHANI-MP	JAJATI KESHARI KHUNTIA
146	3275/2022 WA/1353/2022	SRIMANTA KUMAR PANDA-MP	DURGESH NARAYAN RATH
147	3276/2022 WA/1353/2022	SRIMANTA KUMAR PANDA-MP	DURGESH NARAYAN RATH
148	3277/2022 WA/1353/2022	SRIMANTA KUMAR PANDA-MP	DURGESH NARAYAN RATH
149	3278/2022 WA/1351/2022	CHIEF ENGINEER, RURAL WORKS, ODISHA-MP	SASWAT DAS, A.G.A.
150	3279/2022 WA/1351/2022	CHIEF ENGINEER, RURAL WORKS, ODISHA-MP	SASWAT DAS, A.G.A.
151	3280/2022 WA/1351/2022	CHIEF ENGINEER, RURAL WORKS, ODISHA-MP	SASWAT DAS, A.G.A.
152	3281/2022	PRINCIPAL SECY., WATER RESOURCES DEPT.-MP	AJAYA KUMAR NANDA, A.G.A.

153	WA/1354/2022 3282/2022	PRINCIPAL SECY., WATER RESOURCES DEPT.-MP	AJAYA KUMAR NANDA, A.G.A.
154	WA/1354/2022 3283/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
155	WA/1355/2022 3284/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
156	WA/1355/2022 3285/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
157	14130/2022	MAHENDRA BEHERA-MP	GAGAN BIHARI SINGH
158	WP(C)/27072/2022 14131/2022	KHIROD KUMAR SAHOO-MP	SANTOSH KUMAR SWAIN
159	WP(C)/11628/2022 14132/2022	SANJAYA KUMAR SAHU-MP	M.BALAKRISHNA RAO
160	WP(C)/27152/2022 14133/2022	KUMAR BHOI-MP	
161	WP(C)/19116/2011 14134/2022	SANJUKTA SAHOO-MP	BAMADEV BARAL
162	WP(C)/9936/2020 14135/2022	TIKELAL KUMBHAR-MP	
163	WP(C)/25107/2022 14136/2022	ASHOK KUMAR DAS-MP	
164	WP(C)/25359/2022 14137/2022	CH.SAI KRISHNA RAO-MP	
165	WP(C)/25361/2022 14138/2022	SABITA MANJARI PANDA-MP	
166	WP(C)/25364/2022 14139/2022	RAMA NAYAK-MP	M/S.BUDHADEV ROUTRAY
167	WP(C)/15008/2004 14140/2022	SATYAJIT KUMAR PANDA-MP	BIBHUTI BHUSAN MISHRA
168	WP(C)/27177/2022 14141/2022	M/S ASHESH KUMAR BEHURIA-MP	KANANBALA ROY CHOUDHURY
169	WP(C)/27178/2022 14142/2022	JAMBESWAR MAHADEV BIJE, JAMARA-MP	KISHORE KUMAR JENA
170	WP(C)/26510/2022 14143/2022	DIPTIRANI MUNDA-MP	SUSANTA KUMAR BARAL
171	WP(C)/27180/2022 14144/2022	PARSURAM PRUSTY-MP	PIYUSH KUMAR MISHRA
172	WP(C)/27181/2022 14145/2022	DEBASRI KUMAR ROUL-MP	SUBASH CHANDRA PUSPALAKA
173	WP(C)/27184/2022 14146/2022	HARA PRASAD MISHRA-MP	BHABANI SANKAR TRIPATHY (1)
174	WP(C)/10440/2022 14147/2022	SUBHASHREE PATTANAIAK-MP	BIKRAM KESHARI MOHANTY
175	WP(C)/27193/2022 14148/2022	BAULEI JUBAK SANGHA, RAGHABAPUR-MP	BHAKTA RANJAN BARIK
176	WP(C)/27197/2022 14149/2022	SANYASI KUMAR ROUL-MP	SUBASH CHANDRA PUSPALAKA
177	WP(C)/27200/2022 14150/2022	NIDHIRAM JENA-MP	SIDHARTHA SANKAR RAY
178	WP(C)/23779/2022 14151/2022	SUBASH CHANDRA NATH-MP	GOPAL KRUSHNA MOHANTY
179	WP(C)/27013/2022 14152/2022	MANOJ KUMAR BEHERA-MP	SANTOSH KUMAR SAMANTARAYA
180	WP(C)/27213/2022 14153/2022	ULLAS SAHOO-MP	MANOJ KUMAR MOHANTY
181	WP(C)/24835/2022 14154/2022	SAMIULLA KHAN-MP	BIJAYA KUMAR PARIDA 2
182	WP(C)/27217/2022 14155/2022	M/S LINGARAJ SUPPLY AGENCY, BBSR-MP	RABINARAYAN MISHRA
183	WP(C)/27221/2022 14156/2022	MAA RAMACHANDI SSG GROUP, CHAMPAPEDI-MP	SUDARSAN BEHERA
	WP(C)/27223/2022		

184	14157/2022 WP(C)/27224/2022	RANJIT KUMAR LENKA-MP	DEBASIS SAHOO
185	14158/2022 WP(C)/18004/2021	RANJAN KUMAR CHHATOI-MP	SASWATI MOHAPATRA
186	14159/2022 WP(C)/10220/2015	GENERAL MANAGERP EAST COAST RAILWAY-MP	
187	14160/2022 WP(C)/4713/2021	M/S HUMARA MULTI ENERGY CORPORATION LTD.-MP	MR.SAURYA KANTA PADHLI,BIJAYA KUMAR MOHAN
188	14161/2022 WP(C)/27233/2022	S N MOTORS, CUTTACK-MP	SANJIB MOHANTY
189	14162/2022 WP(C)/27234/2022	SIDHANTA MALLIK-MP	PRADEEP KUMAR MAHAPATRA
190	14163/2022 WP(C)/7469/2017	THE REGISTRARJUDICIAL,ORISSA HIGH COURT-MP	MR.MOHIT AGARWAL AMICUS CURIAE
191	14164/2022 WP(C)/27270/2022	SAISIDDHI BISWAL-MP	KUNAL KUMAR SWAIN
192	14165/2022 WP(C)/26168/2022	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA	BIJAYA KUMAR MOHANTY
193	14166/2022 WP(C)/18512/2016	PRADEEP KUMAR KHATUA-MP	M/S.PRABODHA CH.NAYAK
194	14167/2022 WP(C)/27286/2022	LATA SASMAL @ SANTILATA PRADHAN-MP	NIRANJAN PRASAD PATRA
195	14168/2022 WP(C)/27301/2022	DESHA RANJAN SETHI-MP	SIDHESWAR MOHANTY
196	14169/2022 WP(C)/27309/2022	KISHAN KUMAR MANNA-MP	BIDYADHAR MANASINGH
197	14170/2022 WP(C)/21901/2021	AKULA PRADHAN-MP	SRINIBASH SATAPATHY
198	14171/2022 WP(C)/21361/2021	KHIRODINI DASH-MP	SRINIBASH SATAPATHY
199	14172/2022 WP(C)/27346/2022	JAGABANDHU MAHANTA-MP	PRANAB KUMAR SAMANTRAY
200	14173/2022 WP(C)/27345/2022	MANOJ KUMAR BEURA-MP	KRISHNA CHANDRA SAHU
201	14174/2022 WP(C)/27348/2022	AMULYA KUMAR PATEL-MP	SAMEER KUMAR DAS
202	14175/2022 WP(C)/27349/2022	M/S. CHOUDHURY AUTO WORKS, BBSR-MP	BIBEKANANDA BHUYAN
203	14176/2022 WP(C)/27352/2022	KHAGESWAR SINHA-MP	UMAKANT SAHOO
204	14177/2022 WP(C)/27343/2022	ANIRBAN CHATTOPADHYAY-MP	SARADA PRASANNA SARANGI
205	14178/2022 WP(C)/27355/2022	TPWODL-MP	ANINDYA KUMAR MISHRA
206	14179/2022 WP(C)/27361/2022	JOGESH DAS-MP	SANJIB KUMAR BHANJADEO
207	14180/2022 WP(C)/27363/2022	TAPAS KUMAR DAS-MP	SASWAT KUMAR ACHARYA